

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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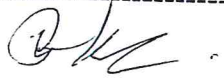
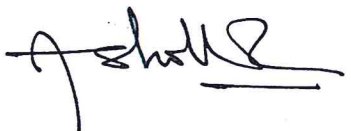
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited  
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Keerthi Krishna For T.K. Bhaskar	Counsel for Petitioner	
2	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 17.01.2018.

sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc